

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6238
ANSWERED ON:12.04.2017
Jawahar Lal Nehru National Urban Renewal Mission
Swami Maharaj Dr. Sakshi

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the district-wise number and details of sanctioned schemes and housing units (Pucca, Temporary and Kuchcha) under Jawahar Lal Nehru National Urban Renewal Mission (JNNURM) in Uttar Pradesh;
- (b) the district-wise details of names of projects and the amount sanctioned;
- (c) the details of money spent;
- (d) whether the work for which the fund was sanctioned has been completed and if so, the details thereof; and
- (e) if not, whether the Government has fixed any time limit to complete the work and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) to (d): District-wise details of housing units sanctioned in projects, amount sanctioned and funds released under Jawahar Lal Nehru National Urban Renewal Mission (JNNURM) in Uttar Pradesh is annexed. Of the 83,417 houses sanctioned in Uttar Pradesh under JNNURM, construction of 71,734 houses has been completed so far.

(e): Government had extended the Mission period upto 31.03.2017 for completing on-going projects sanctioned under JNNURM upto 31.03.2012. No central grant would be available after March 2017 for the projects under JNNURM and any spill over liability on cost of projects/completion of work will have to be borne by the respective State/UT Governments from their own sources.
